

[Shri Bhupesh Gupta]

*Lok Satta* is being helped because it has the support of a particular group of Congressmen

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA) : We have had enough of this. The views expressed will be communicated to the Government. Now we shall go to Private Members' legislative business.

**THE FOREIGNERS (AMENDMENT) BILL, 1968**

*(To amend section 3)*

SHRI MAN SINGH VARMA (Uttar Pradesh) : Sir, I move for leave to introduce a Bill further to amend the Foreigners Act, 1946.

*The question was put and the motion was adopted.*

SHRI MAN SINGH VARMA : Sir, I introduce the Bill.

**THE INDUSTRIAL DISPUTES (AMENDMENT) BILL, 1968 (To amend section 36)**

SHRI A. D. MANI (Madhya Pradesh) : Sir, I move for leave to introduce a Bill further to amend the Industrial Disputes Act, 1947.

*The question was put and the motion was adopted.*

SHRI A. D. MANI : Sir, I introduce the Bill.

**THE REGISTRATION OF CONVERSIONS BILL, 1968**

SHRI J. S. TILAK (Maharashtra) : Sir, I move for leave to introduce a Bill to provide for compulsory Registration of religious conversions in India.

*The question was put and the motion was adopted.*

SHRI J. S. TILAK : Sir, I introduce the Bill.

**THE CODE OF CIVIL PROCEDURE (AMENDMENT) BILL, 1968 (Omission of section 87.8)**

SHRI CHITTA BASU (West Bengal) : Sir, I move for leave to introduce a Bill further to amend the Code of Civil Procedure, 1908.

*The question was put and the motion was adopted.*

SHRI CHITTA BASU : Sir, I introduce the Bill.

**THE DELHI ADMINISTRATION (AMENDMENT) BILL, 1968 (to amend sections 3, 22, 24, 26, 27, 28, 29, 31 and 36 and omission of section 30 and insertion of new section 39.)**

DR. BHAI MAHAVIR (Delhi) : Sir, I move for leave to introduce a Bill to amend the Delhi Administration Act, 1966.

*The question was put and the motion was adopted.*

DR. BHAI MAHAVIR : Sir, I introduce the Bill.

**THE PUBLICATION OF POLITICAL PARTY ACCOUNTS BILL, 1968**

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA) : Mr. D. L. Sen Gupta is not here. Mr. Pitamber Das.

SHRI PITAMBER DAS (Uttar Pradesh) : Sir, I move for leave to introduce a Bill to provide for the compulsory publication of annual accounts by recognised political parties.

*The question was put and the motion was adopted.*

SHRI PITAMBER DAS : Sir, I introduce the Bill.

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA) : Now we go over to Bills for consideration and passing.